

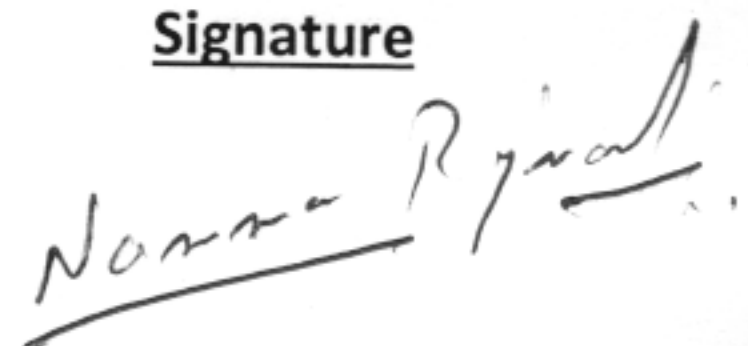
Allahabad Bench

CP No. (IB) 385/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2019

NAME OF THE COMPANY: Dr. Vineet Kishore Saxena V/s M/s Anand Nirog Dham Hospital Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sanchit Garga] Adv.	Operational Cr.	
2.	Namman Rajvanshi			

CP NO. (IB) 385/ALD/2019

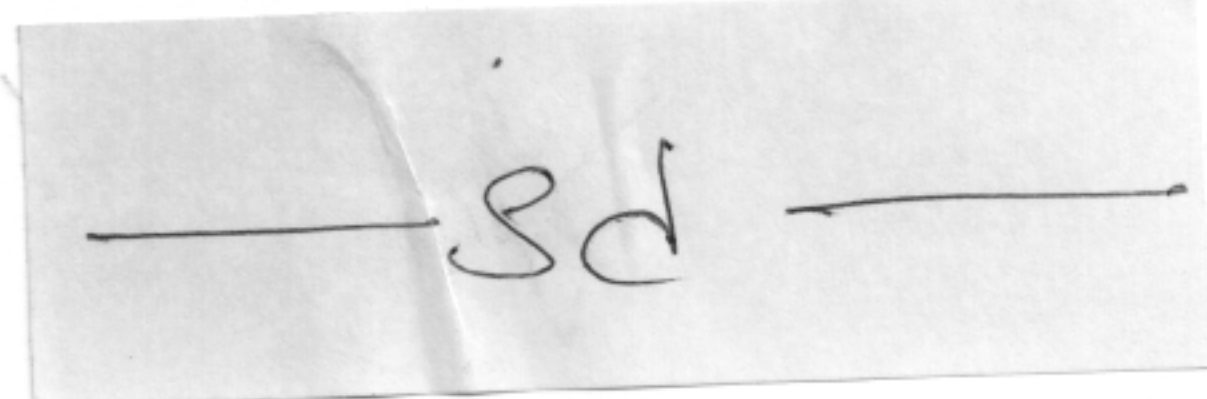
Sh. Sanchit Garga alongwith Sh. Namman Rajvanshi, Advocates for the petitioner/operational creditor

Hence, notices be issued on similar matter, which is listed for admission after notice i.e. from serial no. 19 to 34 and the notice have also been issued upon the corporate debtor in pursuant of that the corporate debtor appeared for the reply.

Therefore, considering this, the case of petitioner also same footing therefore let notices be issued upon the corporate debtor.

List the matter on 17th October, 2019.

Dated: 25.09.2019



**A.R.K. SINHA
MEMBER (J)**